

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1442 of 2021

Chandan Kumar Prasad @ Chandan Kumar & Anr.
... Petitioners

Versus

The State of Jharkhand & Anr. ... Opposite Parties

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Mr. Anupam Anand , Adv.
For the State : Ms. Ruby Pandey, Addl. P.P.

03 / 10.09.2021 Heard the parties through Video Conferencing.

This criminal miscellaneous petition has been filed under section 482 Cr.P.C by the petitioner with a prayer for modification of the order dated 25.03.2021 passed in ABA No. 1232 of 2021.

It is submitted by the learned counsel for the petitioners that vide order dated 25.03.2021 passed in ABA No. 1232 of 2021, the petitioners were directed to surrender before the court below within six weeks and to deposit Rs. 10,000/- jointly as ad interim victim compensation by way of demand draft drawn in favour of the informant but because of COVID-19 pandemic, the petitioners could not arrange money hence they could not surrender within the stipulated time but in the meanwhile, the petitioners have arranged money and prepared the demand draft which is kept at page 6 (Annexure2) of the supplementary affidavit of the brief. Learned counsel for the petitioners submit that the time to surrender before the court below in terms of the order 25.03.2021 passed in ABA No. 1232 of 2021 be extended for six weeks from the date of this order.

Considering the facts of the case and the submission of the learned counsel for the petitioners, the prayer for extension of time for the petitioners to surrender in the court below in terms of the order dated 25.03.2021 passed in ABA No. 1232 of 2021 is allowed. Hence, the petitioners are directed to surrender before the

court below “within six weeks from the date of this order in terms of the order dated 25.03.2021 passed in ABA No. 1232 of 2021”.

The order dated 25.03.2021 passed in ABA No. 1232 of 2021 is modified to the aforesaid extent only.

This criminal miscellaneous petition is disposed of accordingly.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-